

**HIGH COURT LEGAL SERVICES COMMITTEE**  
**HIGH COURT OF CHHATTISGARH, BILASPUR**

**Information Letter (Revised)**

No. : 430 /HCLSC/NLA/2017

Bilaspur, dated : 8 / 2 /2017

To,

The Registrar Genral,  
Hon'ble High Court of Chhattisgarh,  
Bilaspur.

Sub. : National Lok Adalat on 11-02-2017.

Ref. : Information letter No. 254/HCLSC/NLA/2017 Bilaspur, Dated : 01/02/2017.

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In continuation with referred information letter No. 254/HCLSC/NLA/2017 Bilaspur, dated 01/02/2017 it is submitted that Hon'ble the Chief Justice/Patron-in-Chief of Hon'ble High Court of Chhattisgarh, Bilaspur has been pleased to constitute another bench for aforesaid National Lok Adalat in addition to the Bench mentioned in the referred information letter.

National Lok Adalat benches on 11<sup>th</sup> February, 2017 (Saturday) are as under :-

Bench No. 01 : Hon'ble Mr. Justice Rajendra Chandra Singh Samant, as Chairman and Shri V. V. S. N. Murthy, Senior Advocate, as Member.

Bench No. 02 : Hon'ble Mr. Justice Anil Kumar Shukla, as Chairman and Dr. Shri Nirmal Kumar Shukla, Senior Advocate, as Member.

(Jaideep Garg)

Additional Registrar (Judicial)-cum-Secretary  
Chhattisgarh High Court Legal Services Committee,  
Bilaspur

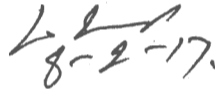
Endtt. No. : 431 /HCLSC/NLA/2017

Bilaspur, dated : 8 /02/2017.

Copy to :

- 1] P.S. to Hon'ble the Chief Justice , High Court of Chhattisgarh, Bilaspur.
- 2] P.S. to Hon'ble the Chairman, High Court Legal Services Committee, Bilaspur.
- 3] P.S. to Hon'ble Mr. Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur.
- 4] P.S. to Hon'ble Mr. Justice Anil Kumar Shukla, High Court of Chhattisgarh, Bilaspur.
- 5] Registrar (Judicial), High Court of Chhattisgarh, Bilaspur, for information and necessary action.

- 6] Additional Registrar (Judicial), High Court of Chhattisgarh, Bilaspur, for information and necessary action.
- 7] Member Secretary State Legal Services Authority, Bilaspur, for information and necessary action.
- 8] Advocate General, High Court of Chhattisgarh, Bilaspur.
- 9] Assistant Solicitor General, High Court of Chhattisgarh, Bilaspur.
- 10] President, High Court Bar Association, High Court of Chhattisgarh, Bilaspur, for information.
- 11] Shri Nirmal Kumar Shukla, Senior Advocate (Member), Lok Adalat, for information.
- 12] Shri V. V. S. N. Murthy, Senior Advocate (Member), Lok Adalat, for information.
- 13] The Section Officer (Protocol), High Court of Chhattisgarh, Bilaspur, for information and necessary action such as sitting arrangement of Hon'ble Judge and Member, Lok Adalat, cleanliness of Court Hall and Chamber of Ho'nble Judge, lunch and refreshment etc.
- 14] The Cause List Section, High Court of Chhattisgarh, Bilaspur, for information and necessary action.
- ✓15] OIC-NIC, High Court of Chhattisgarh, Bilaspur, for information and uploading in the website of High Court of Chhattisgarh, Bilaspur.
- 16] The Dy. S.P. Security, High Court of Chhattisgarh, Bilaspur, for information and necessary action.
- 17] The Medical Officer, High Court Dispensary, High Court of Chhattisgarh, Bilaspur, for information and necessary action.



(Jaideep Garg)  
Additional Registrar (Judicial)-cum-Secretary  
Chhattisgarh High Court Legal Services Committee,  
Bilaspur